

(ग) ऐसे दुकानदार कितने हैं जिन्होंने आवंटन पर्वी गुम होने पर न्यायालय के याच-पत्र निषम के पास जमा कराये हैं?

शहरी बिहात अत्रालय में राज्य मंत्री (श्री दलबीर सिंह) : (क) से (ग) सुचना एकत्र की जा रही है तथा सभा पटल पर रख दी जाएगी ।

Shikayat Adalat of the DDA

4238. SHRI T. R. BALU; Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of persons who had turned up on the 3rd August, 1987 at die DDA Shikayat Adalat;

(b) the number of cases dispute, which were attended to; and

(c) number of cases which were set tled on 'hat date?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) 80.

(b) 32.

(c) 10.

Shortage of Berthing Facilities for Fishing Boats

4239. SHRI SUBAS MOHANTY; Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the insufficient berthing facilities for the Indian fishing boats;

(b) what steps are being taken to counter this shortage;

(c) whether it is advisable to allow foreign boats to us© the country's ports when there is a shortage of berthing space; and

(d) the steps being taken to reduce the use of country's ports by foreign boats?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YO-GENDRA MAKWANA): (a) Yes, Sir.

lb) The steps taken by the Government include (1) Construction of more fisaing harbours and landing centres and (2) Introduction of improved Beach Landing Craft which dispenses with the need for berthing facilitiis

fc) Thirty Chartered foreign fishuig vessels are now operating in the Indian Exclusive Economic Zone. These vessels make use of selected few ports for making mandatory calls, customs clearance and inspection of catch by designated officers.

(d) Does not arise.

12:00 NOON

PAPERS LAID ON THE TABLE

Implementation Report on the National Policy on Education—1986

THE MINISTER OF HUMAN RE SOURCE DEVELOPMENT (SHRI P. V. NARASIMHA RAO): Madam I beg to lay on the Ta,ble a copy (in English and Hindi) of the Implementation Re port on the National Policy on Educa tion—1986. [Placed in Library. See No. LT-4872|87].

I. Report of the Commission of Enqu-iry on the incidents relating: to the Assam—Nugaland Borders conflict (April—June, 1985) and the Action taken note on the Report.

II. National Security Guard. Rules. 1987.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): Madam I beg to lay on the Table—

I. A copy (in English and Hindi) of the Report of the Commission of Inquiry on the incidents relating to the Assam-Nagaland Border Conflict (April—June 1985) together with an Action taken note on the Reports if the Commission. [Placed in Library. See No. LT-4874|87].